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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 37/(MAH)/2009
MA No. 46/2017 & IA No. 09/2017

CORAM:



Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: Dhanesh Mehta & Ors.
V/s.
Graham Firth Steel Products (India) Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|--|----------------------------------|--|
| <u>56</u> | GIRISH THANVI | Adv. for Applicant Petitioner |  |
| | Adv. Joshua Borges i/b Sean Wassenaar | Adv. for Respondent |  |

ORDER

MA 46/2017 & 1A 09/2017 in TCP No. 37/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 9.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)